

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/837(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> March,  
2021, 10:30 A.M**

Name of the Company		PODDAR BUSINESS PVT LTD Vs. SHRI KRISHNA AGRI PROJECT PVT LTD	
Under Section		IBC Under Sec 9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:**

**None**

**ORDER**

No appearance on behalf of the parties.

2. List this matter on 10.05.2021 for further consideration. Registry is directed to issue notice to the parties for its appearance.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)